

Brochure on reservation for S.C. and S.T.

383. SHRI B. C. KAMBLE: Will the Minister of RAILWAYS be pleased to state:

(a) under what provision of law the Ministry of Railways have made a provision in Chapter III and Chapter VII of their Brochure on reservation for Scheduled Castes and Scheduled Tribes in the Railway Services (Second Edition 1976) for de-reservation;

(b) whether Government propose to delete these provisions; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Provisions in Chapter III and Chapter VII of the 'Brochure on reservation for Scheduled Castes and Scheduled Tribes in Railway Services' have been made in accordance with Articles 16(4) and 335 of the Constitution.

(b) No.

(c) Article 335 of the Constitution empowers the Government to exclude certain posts from the purview of reservation rules and also to dereserve, in certain conditions, the reserved posts, keeping in view the maintenance of efficiency in administration and other relevant factors.

Rail Traffic Congestion at Howrah Station

384. SHRI RUDOLPH RODRIGUES: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan to relieve rail traffic congestion at Howrah station by diversion to a new proposed terminal;

(b) if so, the details of the same; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAN): (a) to (c). A survey has been carried out for a new passenger terminal for the trains of South-Eastern Railway at Padmapukur. No decision has so far been taken regarding the constitution of the proposed terminal as it is linked with the progress on the new Hooghly bridge which will link the terminal with South Calcutta.

बिहार राज्य में मिट्टी के तेल की एजेंसियां

385. श्री बालेश्वर प्रसाद यादव : क्या पेट्रो-लियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि

(क) बिहार राज्य में मिट्टी के तेल की कितनी एजेंसियां चल रही हैं;

(ख) क्या दूर पराज के गांवों में मि. के तेल की सप्लाई करने के लिए खंड सहकारिता एजेंसियां स्थापित करने की कोई योजना है; और

(ग) यदि हां, तो ऐसी एजेंसियां स्थापित करने हेतु क्या मानदंड अपनाया गया है ?

पेट्रो-लियम तथा रसायन और उर्वरक मंत्री (श्री हेमवती मंडन बहुगुणा) (क) बिहार राज्य में मिट्टी के तेल की लगभग 300 एजेंसियां हैं।

(ख) इस समय ब्लॉक को-ऑपरेटिव एजेंसियां स्थापित करने की ऐसी कोई योजना विचाराधीन नहीं है।

(ग) प्रश्न नहीं उठता।

Loss caused to the Railway Property by the Recent Floods in the country

386. SHRI S. R. DAMANI: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of loss caused to the Railway property by the recent devastating floods in various parts of the country;

(b) its impact on the Railway's earning both from freight and passenger traffic;

(c) what is the gap between the estimated earnings for the current financial year and the actuals upto 30th September, 1978;